

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1490
TO BE ANSWERED ON 26.07.2018**

ELECTRIC VEHICLE CHARGING STATION

1490. SHRI PRALHAD JOSHI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has adopted recommendations/measures for the implementation of national standards for electric vehicle charging stations;**
- (b) if so, the details thereof;**
- (c) if not, whether there is any proposal to do so; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : A Committee, namely Electrotechnology in Mobility Sectional Committee ETD 51 has been set up by the Bureau of Indian Standards (BIS) to formulate the Draft Standards Documents related to Electric Vehicles (EV), Charging Stations and Network interface.

Regarding charger specifications, the Department of Heavy Industry has issued a notification on "Bharat Charger Specification" to meet the charging requirements of small EV. Department of Science and Technology (DST) have been requested to develop Indian Standards at the earliest. The Bureau of Indian Standards and DST are jointly working towards developing the Indian Standards for EV Charging.

Regarding Grid Connectivity and Safety of supply for Charging Stations, CEA has drafted amendments to following Regulations of Central Electricity Authority (CEA):

- i. Central Electricity Authority (Technical Standards for connectivity of Distributed Generation Resources) Regulations, 2013**
- ii. Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010**
